Name of the Corporate Debtor: THINK AND LEARN PRIVATE LIMITED; Date of Commencement of CIRP: 16-07-2024; List of Creditors as on: 24-10-2024; Name of IP: Mr. Pankaj Srivastava; Process Number: 1; Last 5 digitof registration number: 10474

(Please click here for previous Lists of Creditors)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	NA
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0.00	0	0	0	NA
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	5	136677340193	1	203452440	40.43	114329887753	0	22144000000	Annexure 4
5	Operational creditors (Workmen)					0.00				NA
6	Operational creditors (Employees)	2255	1447204543	0		0.00			1447204543	Annexure 6
7	Operational creditors (Government Dues)	10	16523186049			0.00			16523186049	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	187	3922892228	1	299828966	59.57			3623063262	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	13	22762775606			0.00			22762775606	Annexure 9
Total		2470	181333398619	2	503281406	100.00	114329887753	0	66500229460	